

OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE, RAJOURI.

ORDER

No: 01

Dated: 06.08.2018

In compliance to Hon'ble High Court Circular No.86/RV dated 09.07.2018, regarding, Action Plan/Target for disposal of cases by the end of March, 2019 and Mechanism for implementation, a meeting is scheduled to be held on, 11.08.2018 at 10.30 a.m in the office of undersigned. In this connection all the judicial officers of District Rajouri are requested to attend the meeting positively.

(Shahzad Azeem)

Pr. District & Sessions Judge,
Rajouri.

No: 671-81/PDSJR

Dated: 06.08.2018

Copy to the:

1. Addl. District & sessions Judge, Rajouri.
2. Chief Judicial Magistrate, Rajouri.
3. Sub Judge, Special Mobile Magistrate Rajouri,
4. Sub Judge, Nowshera.
5. Munsiff(s) Sunderbani, Thannamandi, Budhal, Kalakote, Kontanka, District Mobile Magistrate Rajouri , Addl. Special Mobile Magistrate, Thannamandi.
.... For information and compliance.

✓ 6. Office copy.

Pr. District & Sessions Judge,
Pr. District & Sessions Judge,
Rajouri